## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

No.M.A.473 of 1997 (0.A.450 of 1997)

Date of Grder: 8.5.1998

Present : Hon'ble Mr.Justice S.N. Mallick, Vice-Chairman.
Hon'ble Mr.S.Dasgupta, Administrative Member.

INCOME TAX

Vs.

JOHN BARNARD SANGMA & DRS

For the applicant/ : Mr. Madhusudan Banerjee: counsel. Res. in the O.A.

For the respondents/: Mr.Samir Ghosh, counsel. applicants in O.A.

## BRDER

## S.Dasgupta, A.M.

This miscellaneous application has been filed by the respondents in the O.A. seeking extension of time for compliance of this Tribunal's order dated 4.9.1997 passed in O.A.450 of a 1997, for a further period of three months from the date of filing of the present M.A. This M.A. has been filed on 5.12.1997. Since then more than 5 months have elapsed. Therefore, no order is required to be passed in this M.A.

2. This M.A. is disposed of accordingly. No order is made as to costs.

(S.Dasgupta) Administrative Member

(S.N.Mallick) Vice-Chairman